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OA 759/94
(C)

| Serial No. of Order | Date of Order | Order with Signature | Office note as to action (if any) taken on order |
|---------------------|---------------|--|---|
| ..2 | 28.12.94 | <p>Send a copy of this order to the respondents along with the notices and a copy of the order be made available to the petitioner appearing in person.</p> <p><i>Dr. J. S. Rawat</i></p> <p>MEMBER (ADMINISTRATIVE) appearing Applicant/in person is absent.</p> | |
| 3 | 10.5.95 | <p>Shri U.B. Mohapatra, learned Additional Standing Counsel is present.</p> <p>Read memo filed by the applicant wherein he has stated that he has been transferred to Delhi and has been allotted a quarters for his occupation there and hence seeks permission to withdraw this petition. For the reasons stated in the memo this petition is dismissed as withdrawn.</p> <p><i>Dr. J. S. Rawat</i></p> <p>VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)</p> | <p>OR. NO. 2</p> <p>Free copy of order dt. 28.12.94 may be delivered to the applicant & file alongwith order copy issued to all the respondents by Mys 1st week AD.</p> <p><i>Dr. J. S. Rawat</i> 30/12/94</p> <p>Mr 20/12/94 Received a copy Krushna Das 28/12/94</p> <p>Counter not filed. AD from R-1 returned and AD in respect of R-2 has not been returned.</p> <p>For orders Pl.</p> <p><i>Dr. J. S. Rawat</i> 31.12.94</p> <p>BENCH</p> |